

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1266 OF 2024**

IN THE MATTER OF:

Kulwinder Singh

.....PETITIONER

VERSUS

State of Punjab & Ors.

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 21.11.2024)

Kulwinder Singh

.....PETITIONER

VERSUS

- 1. Member Secretary, Punjab Pollution Control Board (PPCB),**
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- 2. Regional Office, Ministry of Environment, Forest
and Climate Change, Chandigarh**
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- 3. District Magistrate, Hoshiarpur, Punjab**
Office of Deputy Commissioner,
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